

**GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
LOK SABHA
UNSTARRED QUESTION NO. : 3021
(To be answered on the 4th August 2022)**

DRONE PILOT TRAINING

**3021. SHRI DHAIRYASHEEL SAMBHAJIRAO MANE
SHRI SUBRAT PATHAK
SHRI SANJAY SADASHIVRAO MANDLIK
SHRI SHRIRANG APPA BARNE
SHRI SUDHEER GUPTA
SHRI BIDYUT BARAN MAHATO
SHRI PRATAPRAO JADHAV
SHRI RAVI KISHAN
SHRI RAVINDRA KUSHWAHA**

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:-

- (a) whether the country's aviation regulator proposes to allow drone pilot training at the flight training organizations;**
- (b) if so, the details thereof along with the number of drone pilot training centres in the country as on date, State/UT-wise;**
- (c) the steps being taken to set up more drone pilot training schools in future by granting permissions to private firms, institutions under the State and the Union Government;**
- (d) the details of the policy worked out/implemented in this regard;**
- (e) whether the aviation academies have been granted permission to carry out remote pilot training programmes using Remotely Piloted Aircraft Systems (RPAS) or drones and if so, the details thereof; and**
- (f) the basis on which permission has been granted along with the details of the training programmes?**

ANSWER

Minister of State in the Ministry of CIVIL AVIATION

नागर विमानन मंत्रालय में राज्य मंत्री

(GEN. (DR) V. K. SINGH (RETD))

(a) to (f) As per Drone Rules, 2021, any person, including Flying Training Organisations (FTO), who intends to obtain the authorisation to establish a

Remote Pilot Training Organisation (RPTO) shall submit an application to the Director General of the Directorate General of Civil Aviation (DGCA) on the online DigitalSky Platform. The Director General may, within sixty days of the date of receipt of application issue the authorisation to establish a RPTO if the applicant meets the specified requirements.

The Drone Rules, 2021, notified in August 2021, provide the regulatory framework in respect of drone ownership, operations and training. These rules cover various aspects like type certification, registration and operation of drones, airspace restrictions, research, development and testing of drones, training and licensing, offences and penalties etc.

The Drone (Amendment) Rules, 2022, notified in February 2022, abolished the requirement of a drone pilot licence. Under these rules, a Remote Pilot Certificate (RPC) issued by a DGCA-authorized RPTO is adequate for a remote pilot to operate drones.

In order to provide drone training, aviation academies are required to submit an application to DGCA on the Digital Sky Platform, along with the specified fees. Approval for establishing a RPTO is granted as per Rule 39 of the Drone Rules, 2021 subject to meeting the requirements as specified in the Drone Rules, 2021, Drone (Amendment) Rules, 2022 and Drone Training Circulars.

DGCA has specified a five-day course for grant of Remote Pilot Certificate by a DGCA-authorized RPTO. The course comprises ground classes and practical training. The detailed syllabus is available on DGCA's online Digital Sky Platform.

As of 20th July 2022, 27 RPTOs have been granted authorisation by DGCA. The State/UT-wise list of RPTOs is attached in Annexure.

Annexure in reply to Lok Sabha Unstarred Question No. 3021 for answer on 4th August, 2022

**STATE WISE LIST OF DGCA-AUTHORISED RPTOs
(As on 27th July 2022)**

S No	State	Location	Name of the approved training organisation
1.	Assam	Guwahati	Assam Electronics Development Corporation Ltd.
2.	Gujarat	Ahmedabad	Sanskar Dham Drone Academy
3.	Gujarat	Gandhinagar	Kaushalya - The Skill University
4.	Gujarat	Mehsana	Blue Ray Aviation Pvt. Ltd.
5.	Haryana	Bahadurgarh	Ganpati Aviation Solutions
6.	Haryana	Gurugram	Drone Destination Pvt. Ltd.
7.	Haryana	Gurugram	Fore Institute of Drone Technology and Research
8.	Haryana	Gurugram	Government Aviation Training Institute
9.	Haryana	Gurugram	Indira Gandhi Rashtriya Uran Akademi
10.	Himachal Pradesh	Shahpur	Indira Gandhi Rashtriya Uran Akademi
11.	Jharkhand	Jamshedpur	Alchemist Aviation Pvt. Ltd.
12.	Karnataka	Bengaluru	Flytech Aviation Academy
13.	Karnataka	Bengaluru	Indira Gandhi Rashtriya Uran Akademi
14.	Madhya Pradesh	Gwalior	Indira Gandhi Rashtriya Uran Akademi
15.	Maharashtra	Baramati	Academy of Carver Aviation
16.	Maharashtra	Baramati	Redbird Flight Training Academy Pvt. Ltd.
17.	Maharashtra	Mumbai	The Bombay Flying Club
18.	Maharashtra	Pune	DroneAcharya Aerial Innovation Pvt. Ltd.
19.	Maharashtra	Pune	PBC's Aero Hub
20.	Punjab	Mohali	Drone Destination Pvt. Ltd.
21.	Telangana	Hyderabad	Marut DroneTech Pvt. Ltd.
22.	Telangana	Hyderabad	Telangana State Aviation Academy
23.	Telangana	Secunderabad	Flytech Aviation Academy
24.	Tamil Nadu	Chennai	CASR Anna University
25.	Uttar Pradesh	Aligarh	Ambitions Flying Club Pvt. Ltd.
26.	Uttar Pradesh	Aligarh	Pioneer Flying Academy Pvt. Ltd.
27.	Uttar Pradesh	Meerut	Dronachariya Drone Academy LLP